GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO.334 TO BE ANSWERED ON 05th February, 2018

Academic Support to Colleges

334. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has setup resource centres in every district to provide academic support to schools and colleges, if so, the details thereof, State and UT-wise;
- (b) whether there are any districts which do not have such centres, if so, the details thereof and the reasons therefor;
- (c) the details of the kind of support these centres provide to local education institutes; and
- (d) whether these centres have been working efficiently and if so, the details of any study conducted by the Government to study the effectiveness of these centres?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) to (c): The Central Government implements the flagship programme of Sarva Shiksha Abhiyan (SSA) for universalizing elementary education. SSA mandates the setting up of a Block Resource Centre (BRC) in each Community Development (CD) Block and Cluster Resource Centre (CRC) in every Cluster of approximately 18-20 schools, for providing training and on-site support to schools and teachers. SSA provides institutional support to these BRCs and CRCs.

Every district under SSA is covered by BRCs and CRCs. At the BRC level, there is a provision of six Resource Persons for subject specific teaching, two Resource Persons for Inclusive Education for children with special needs, and at the CRC level there is a provision of one CRC Coordinator to provide academic support to schools. Details of the sanctioned and operational BRCs and CRCs under the SSA are at Annexure I.

Further, the Centrally Sponsored Scheme on Teacher Education (CSSTE) aims to provide infrastructural and institutional support to Government Teacher Education Institutions (TEIs). Under CSSTE, District Institutes of Education and Training (DIETs) have been sanctioned in 623 districts of the country so far. The details of State and UT wise DIETs are at Annexure II. These DIETs are imparting pre-service as well as in-service teacher training. Further, to emphasize the focus on quality interventions and teacher training, CSSTE provides for programme related interventions to DIETs such as Faculty Development, Programme & Activities, and Technology Support, etc.

DIETs have been sanctioned in 623 districts since as per the CSSTE Guideline (2012), DIETs can be sanctioned only in districts established upto 31st March, 2011. Hence, DIETs have not been sanctioned in districts established after the 31.03.2011.

(d): In 2010, the Ministry of Human Resource Development conducted a study titled "Study of Effectiveness of BRCs and CRCs in providing Academic Support to Elementary Schools" to assess the performance of BRCs and CRCs and their support to elementary schools. The Study covered 14 States, viz. Assam, Haryana, Jammu & Kashmir, Jharkhand, Himachal Pradesh, Madhya Pradesh, Odisha, Punjab, Mizoram, Karnataka, Kerala, Rajasthan, Uttar Pradesh & West Bengal. The major findings of the study include, inter alia; greater need for focus of Resource Persons on academic work, capacity building of Resource Persons, and need for Information Technology (IT) enablement. The Report acknowledged that training given to teachers through the BRCs and CRCs was satisfactory.

Annexure I

Annexure-I referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No334 for answer on 05.02.2018 asked by Shri Ram Mohan Naidu Kinjarapu regarding Academic Support to Colleges.

Status of Academic Support through BRCs and CRCs, 2017-18

Sl. No.	State	BRC		CRC	
		Sanctioned	Operational	Sanctioned	Operational
1	A. & N. Islands	9	9	37	37
2	Andhra Pradesh	671	671	4034	4034
3	Arunachal Pradesh	100	100	221	221
4	Assam	145	145	3416	3416
5	Bihar	537	537	5755	5513
6	Chandigarh	2	1	20	20
7	Chhattisgarh	150	150	2703	2662
8	D. & Nagar Haveli	1	1	22	11
9	Daman & Diu	2	2	7	7
10	Delhi	28	28	272	119
11	Goa	12	12	105	105
12	Gujarat	263	263	4268	4268

13	Haryana	119	119	1487	1487
14	Himachal Pradesh	78	78	2456	2456
15	Jammu & Kashmir	143	143	1600	1600
16	Jharkhand	265	265	2264	2264
17	Karnataka	204	204	4103	4103
18	Kerala	159	159	1385	1385
19	Lakshadweep	3	3	9	9
20	Madhya Pradesh	322	322	6198	6198
21	Maharashtra	408	408	6170	6170
22	Manipur	35	35	225	146
23	Meghalaya	234	234	611	611
24	Mizoram	26	26	171	171
25	Nagaland	52	46	134	125
26	Odisha	316	316	4806	4806
27	Puducherry	6	6	34	34
28	Punjab	146	146	1499	1499
29	Rajasthan	301	301	3074	3074
30	Sikkim	31	31	109	109
31	Tamil Nadu	413	413	4088	4074
32	Telangana	592	592	1766	1766
33	Tripura	60	60	332	332
35	Uttar Pradesh	880	880	8249	8249
34	Uttarakhand	95	95	994	994
36	West Bengal	364	364	4217	4217
	Total	7172	7165	76841	76292

Source: Targets from PAB Minutes 2017-18 & Achievement from QPRs Received from State/UT

Annexure II

Annexure-II referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No334 for answer on 05.02.2018 asked by Shri Ram Mohan Naidu Kinjarapu regarding Academic Support to Colleges.

S.No	State/UT Name	Total No. of Sanctioned DIETs in the State/UTs
1	Andaman and Nicobar	1
2	Andhra Pradesh	13
3	Arunachal Pradesh	11
4	Assam	27
5	Bihar	33
6	Chandigarh	0
7	Chhattisgarh	19
8	Dadra and Nagar Haveli	0
9	Daman and Diu	0
10	Delhi	9

11	Goa	1
12	Gujarat	27
13	Haryana	21
14	Himachal Pradesh	12
15	Jammu and Kashmir	22
16	Jharkhand	24
17	Karnataka	30
18	Kerala	14
19	Lakshadweep	1
20	Madhya Pradesh	50
21	Maharashtra	34
22	Manipur	9
23	Meghalaya	7
24	Mizoram	8
25	Nagaland	11
26	Odisha	30
27	Puducherry	1
28	Punjab	17
29	Rajasthan	33
30	Sikkim	3
31	Tamil Nadu	32
32	Telangana	12
33	Tripura	6
34	Uttar Pradesh	73
35	Uttarakhand	13
36	West Bengal	19
	Total	623

Source: Teacher Education Approval Board (TEAB) Meeting Minutes 2017-18